

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Rakesh P Sheth
Vs
Sabari Realtors Pvt Ltd

MAIN PETITION NUMBER : IBA/471/2019

(IA/MA) APPLICATION NUMBERS

Rst.A/8(CHE)/2024 in IA/1205(CHE)/2021; IA/250(CHE)/2022; IA/252(CHE)/2022;
Inv.P/4(CHE)/2022 IN IA/250(CHE)/2022; IA/840(CHE)/2022; IA/732(CHE)2022;
IA/1158(CHE)/2022; IA(IBC)/790(CHE)2024 in IA/436/2022; IA(IBC)/791(CHE)2024 in
IA/435/2022; Rst.A/4(CHE)/2024 in IA/1205CHE)/2021; IA/1456(CHE)/2024

ORDER

Present: Ld. Counsel Shri. Ukkash F for the Applicant in
Rst.A/8(CHE)/2024 in IA/1205CHE)/2021 and
Rst.A/4(CHE)/2024 in IA/1205CHE)/2021.

Ld. Counsel Shri. Kaushik N Sharma for RP, who is also
present in person.

Ld. Counsel Shri. B Dhanaraj for the homebuyers

Ld. Counsel Shri. B Ramana Kumar for the Successful
Resolution Applicant.

Ld. Counsel Shri. Rahul Balaji for the Land Owners.

Ld. Counsel Shri. Ravishankar Vallatharasu for HDFC Ltd.

Ld. Counsel Shri. Sathiyarayanan for the erstwhile RP.

Shri. Lakshmisubramaniam, Authorized representative for the
Home Buyers.

Arguments on the applications partly heard.

Ld. Counsel for the RP is directed to submit the gist of the case referring all the pending applications within two weeks from today for further hearing.

List all the applications for hearing on **06.08.2024. (physical hearing at 2.30 pm)**

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)